

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CW-356/2020)**

Leo Joseph Cruz D'Souza and anr ...Petitioners.

Vs

John Wilfred Fernandes and ors. ...Respondents.

Shri S. Gaonkar, Advocate for the petitioners.

Coram:- DAMA SESHADRI NAIDU, J.

Date:25th November, 2020.

P.C.

Issue notice to the respondents returnable on 9.12.2020.

2. In the meanwhile, there shall be stay of the further proceedings in Special Execution Application No.34/2010/A before the Civil Judge, Senior Division at Mapusa.

DAMA SESHADRI NAIDU, J.

vn*